## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **LOK SABHA**

**UNSTARRED QUESTION NO.: 1740** (To be answered on the 11th February 2021)

## AIRPORT IN JEYPORE

1740. SHRI SAPTAGIRI SANKAR ULAKA

Will the Minister of CIVIL AVIATION oner Cantha will

be pleased to state:-

(a) whether it is a fact that there has been delay in completion of operational works of Jeypore airport in Odisha under UDAN Scheme, if so, the details thereof and the reasons therefor;

(b) the time by which the airport will become operational; and

(c) the steps being taken by the Government in this regard?

## **ANSWER**

Minister of State (IC) in the Ministry of CIVIL AVIATION नागर विमानन मंत्राकृष में राज्य मंत्री (स्वतंत्रप्रधार) (Shri Hardeep Singh Puri)

(a) to (c): Jeypore airport is owned by the State Government of Odisha and is one of the airports awarded under UDAN scheme to Selected Airline Operators(SAOs) by Airports Authority of India (AAI), the Implementing Agency. Accordingly, the development / upgradation works of Jeypore airport under revival/development of airports etc. scheme was undertaken. Due to delay in compliance of regulatory requirements and land acquisition for expansion of runway for ARC-2C (Aerodrome Reference Code) the upgradation of Jeypore airport got delayed. Subsequently, the UDAN routes connecting Jeypore airport to SAOs were cancelled due to non-compliance of SAO agreement by the SAOs. Thereafter, no valid bid was received for RCS operations from Jeypore airport. If any valid bid is received in future round of bidding under UDAN, the same will be considered as per the provisions of